

(b) The prices were revised keeping in view the costs, growth in demand and other socio-economic factors.

[English]

Encroachment of Government Land Under Pretext of Religious Places

3361. SHRI YASHWANTRAO PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government are aware of the encroachment of the Government lands under pretext of religious places; and

(b) the steps being taken to remove the encroachment?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Hybrid Varieties of Wheat and Rice

3362. SHRI J. CHOKKARAO: Will the Minister of AGRICULTURE be pleased to state:

(a) the area under hybrid varieties of rice and wheat in the country along with per hectare production;

(b) the extent of land proposed to be covered by hybrid varieties during 1992-93; and

(c) the amount released to Andhra Pradesh under Integrated Programme for Rice Development during 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). Commercial production of rice and

wheat in the country has not yet been taken up through hybrid varieties. As such, no area coverage under these hybrid is reported.

(c) A sum of Rs. 772.84 lakh has so far been released to Andhra Pradesh by the Government of India for implementing the Integrated Programme for Rice Development during 1992-93.

Fishing Harbours in Andhra Pradesh

3363. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of proposals for setting up of fishing harbours in Andhra Pradesh pending clearance with the Union Government; and

(b) the time by which these proposals are likely to be cleared,

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). The Union Government has not yet received the revised proposal for construction of Fishing Harbours at Machilipatnam and Krishnapatnam in Andhra Pradesh. The proposal will be considered after they are received in the Ministry. No other proposals are pending with the Ministry.

[Translation]

Fire Tenders in Delhi Fire Service

3364. SHRI VILAS MUTTEMWAR: Will the Minister of HOME AFFAIRS may refer to the reply given to Unstarred Question No. 6700 on April 9, 1992 and state:

(a) whether the Delhi Fire Service has acquired all the 66 new fire tenders;

(b) if not, how many have since been